

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

CIVIL APPEAL NO(s). 3813 OF 2005

COMMISSIONER OF CUSTOMS, NEW DELHI

Appellant (s)

VERSUS

M/S. PRODELIN INDIA (P) LTD.

Respondent(s)

(With office report )

Date: 02/05/2006 This Appeal was called on for hearing today.

For Appellant(s) Ms. D. Mishra, Adv.

Mr. P. Parmeswaran, Adv.

For Respondent(s)

Ms. Meenakshi Arora, Adv.

UPON hearing counsel the Court made the following

O R D E R

One weeks' time has been granted to file counter affidavit.

(B. SUDHEENDRA KUMAR)

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